

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **M/s. MARVELEDGE REALTORS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Marveledge Realtors Private Limited
2.	Date of incorporation of corporate debtor	March 18, 2008
3.	Authority under which corporate debtor is incorporated / registered	ROC – PUNE
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101PN2008PTC131638
5.	Address of the registered office and principal office (if any) of corporate debtor	301-302, Jewel Tower, Survey No. 25/H Lane No. 5, Koregaon Park, Pune – 411001
6.	Insolvency commencement date in respect of corporate debtor	April 6, 2026 [receipt of order April 9, 2026]
7.	Estimated date of closure of insolvency resolution process	October 6, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Nilesh Rajendra Kothari Reg.No: - IBBI/IPA-002/IP-N01225/2022-2023/14132 AFA Valid Till: June 30, 2027
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: A-703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmadabad, Gujarat - 380004 Email ID: <a href="mailto:ip.nkothari@gmail.com">ip.nkothari@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence address: 410, 4 <sup>th</sup> Floor, Blue Rose, Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra – 400066 Process Email ID: <a href="mailto:ibc.marveledge@gmail.com">ibc.marveledge@gmail.com</a>
11.	Last date for submission of claims	April 23, 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees (since the corporate debtor is a real estate developer, the IRP anticipates the real estate allottees as a class of creditors)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Alok Kumar Murarka IBBI/IPA-001/IP-P-01934/2019-2020/13006 2. Mr. Vivek Satyaprakash Jalan IBBI/IPA-002/IP-N01295/2024-2025/14452 3. Mr. Nitin om Kothari IBBI/IPA-001/IP-P-02310/2020-2021/13477
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical address: <a href="https://ibbi.gov.in/en/insolvency-professional">https://ibbi.gov.in/en/insolvency-professional</a>

Notice is hereby given that the National Company Law Tribunal Mumbai Bench-VI, has ordered the commencement of a corporate insolvency resolution process of the **MARVELEDGE REALTORS PRIVATE LIMITED** on April 6, 2026 [receipt of order April 9, 2026].

The creditors of **MARVELEDGE REALTORS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before April 23, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claim with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  


**Nilesh Rajendra Kothari**  
**Interim Resolution Professional of Marveledge Realtors Private Limited**  
(In Corporate Insolvency Resolution Process)

IBBI Registration: - IBBI/IPA-002/IP-N01225/2022-2023/14132

AFA Valid upto: June 30, 2027

Email: [ibc.marveledge@gmail.com](mailto:ibc.marveledge@gmail.com), [ip.nkothari@gmail.com](mailto:ip.nkothari@gmail.com)

Date: April 11, 2026  
Place: Kolhapur